

RAJASTHAN HIGH COURT BENCH, JAIPUR

ORDER

DATE : 21.11.2023

It is hereby ordered that designated Judge having roster of Arbitration Matters shall exercise jurisdiction in respect of matters relating to International Commercial Arbitration.

By Order

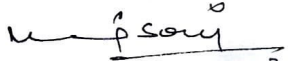
ACTING CHIEF JUSTICE

No. R(J)/RHCB/2023/...528

Dated:- 21.11.2023

Copy Forwarded to following for information & necessary action:-

1. PPS to Hon'ble the Acting Chief Justice
2. PS to Hon'ble Mr. Justice
3. PA to Registrar General.
4. PA to Registrar (Administration) Jaipur/Jodhpur.
5. Registrar (CPC) with request to upload the order on the official website of Rajasthan High Court.
6. PA to Registrar (Vigilance)/Writs/Classification.
7. Joint Registrar (Admn).
8. AOJ (Civil)/(Criminal)/(CFS)/(Writ)/(Cause List)
9. Concerned File.


Registrar (Judl) 21.11.23